

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 17/TT/2014

Date: 29.4.2014

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of Fees and Charges for Fibre optic communication system in lieu of existing Unified Load Dispatch and Communication (ULDC) Microwave links in North Eastern Region for the period 2009-14 block.

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to respondents/beneficiaries, latest by 20.5.2014:-

- a. Details of additional capital expenditure during 2013-14 for the asset covered under the petition.
- b. Investment Approval mentions the OPGW line lengths as 1160 Km, and as per Para 12 of the order dated 10.9.2013 in Petition No. 218/MP/2012, the OPGW scheme was resized to 1960 Km; whereas the length being considered in this petition is approximately 117.172 Km. Details of commissioning of OPGW line lengths in future, if any, and clarification for the above difference may be given;
- c. Calculation of Weighted Average Rate of Interest;
- d. Status of project funding through DONER and details thereof (in the light of Petition No. 218/MP/2012 filed by the petitioner for regulatory approval of implementation of OPGW based communication system for Central Sector sub-stations and generating stations in NE Region and direction for payment by the respondents till it is funded by DONER).

Yours faithfully,

Sd/-
(Dr. P.K. Sinha)
A C (Legal)